

ject-wise catalogues as this was part of the printing of main catalogue.

(d) The question does not arise.

**Temporary occupation of Mizo areas
by Chinese troops**

9520. SHRI C. MUTHUSAMY :
SHRI S. S. KOTHARI :
SHRI KARTIK ORAON :
SHRI R. K. AMIN :
SHRI GIRRAJ SARAN
SINGH :
SHRI HEM BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been invited to a press report in the "Statesman" of the 13th April, 1968 regarding decision of the Mizo National Front agreeing to the temporary occupation of Mizo areas by Chinese troops;

(b) if so, the reaction Government thereto; and

(c) whether any report has been received from local authorities and whether a copy thereof would be laid on the Table ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) :** (a) Yes Sir.

(b) and (c). There is no other information to confirm the press report.

Idol thieves

9522. SHRI D. N. PATODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in the *Times of India* of the 10th April, 1968 that Delhi is the nerve centre of the idol thieves;

(b) whether it is a fact that the idol thieves are operating from a residential colony of South Delhi ;

(c) whether details about the activities of these elements are well within the knowledge of police; and

(d) if so, why no arrests have been made so far and why the inter-State racket operating from Delhi could not be smashed?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) :** (a) Yes, Sir.

(b) to (d). No such instance has come to the notice of the Delhi Police. However, during investigation of a case of theft of idols in Uttar Pradesh, the Uttar Pradesh Police made searches in the godowns of two persons in Delhi and recovered 13 idols. The case is under investigation.

Hotel accommodation in India

9523. SHRI D. N. PATODIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Director of Tourism is reported to have stated as reported in the *Hindustan Times* of the 3rd April, 1968 that a large number of potential tourists had to cancel their trips to India due to non-availability of hotel accommodation in India;

(b) whether Government have statistics to show the annual loss in foreign exchange that is suffered every year on this account;

(c) whether the total demand for hotel accommodation for the tourists *vis-a-vis* their demand has been assessed for the Fourth Plan and if so, what is the shortfall; and

(d) the steps proposed to be taken in this regard ?

**THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KARAN
SINGH) :** (a) The Director General of Tourism in his speech delivered at the 8th Annual Convention of Hoteliers at Madras referred to the inadequate hotel accommodation as one of the factors deterrent to the promotion of tourist traffic to India.

(b) No, Sir.

(c) This aspect is being examined by the Hotel Review and Survey Committee recently set up by the Government.

(d) Several incentives have been offered to the private sector to encourage the growth of hotel accommodation, which include tax and fiscal reliefs, sale of Government-owned land in the Delhi area on concessional terms and financial assistance